

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

NO.HC.VII-21/2008/ 5002 /A.

From :- Shri Gautam Baruah,  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Hirendra Kashyap,  
District & Sessions Judge,  
Khonsa, Arunachal Pradesh.

Dated Guwahati, 29<sup>th</sup> December, 2020.

Sub:- **Paternity Leave, casual leave with station leave permission.**

Ref:- No. D&SC/KSA/Estt/2019/01/1150 Dated 19.12.2020.

Sir,

With reference to the above, I am directed to inform you that you have been granted fifteen days paternity leave from 08.01.2021 to 22.01.2021, along with casual leave for three days on 04.01.2021, 05.01.2021 and 07.01.2021 with station leave permission from 01.01.2021 to 24.01.2021. Further, a senior Judicial officer at the station will remain in charge of your Court and office during in your absence.

Yours faithfully,

Sd/-

**REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-21/2008/ 5003 /A, dated**

Copy to:

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1. The Registrar, Gauhati High Court, Itanagar Permanent Bench,  
Arunachal Pradesh.

2. The Project Manager, Gauhati High Court.

  
**REGISTRAR (VIGILANCE)**

*Pdes*